CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00450/2021

Jabalpur, this Friday, the 23rd day of July, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Smt. M.M. Caleb S/o Shri Anil Caleb Aged about 60 years Retired Post Graduate Teacher R/o Caleb Niwas Malviyahanj Itarsi District Hoshangabad (M.P.) 461122

-Applicant

(By Advocate –Shri S.K. Dubey)

Versus

- 1. Union of India, Through its Secretary Ministry of Defence South Block New Delhi 110011
- 2. The Secretary Ordnance Factory Board 10-A S.K. Bose Road, Kolkata 700001
- 3. General Manager Ordnance Factory Itarsi District Hoshangabad (M.P.) 461122

- Respondents

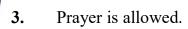
(By Advocate –Shri S.P. Singh)

ORDER (Oral)

By Ramesh Singh Thakur, JM:-

Heard the matter for sometime.

2. At this stage, learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file a fresh application on the same cause of action.



4. This Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan) Administrative Member (Ramesh Singh Thakur) Judicial Member

kg

redministrative of the state of